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Title: Issue regarding appointment of tainted judges in the Madras High court.

DR. M. THAMBIDURAI: Madam, since Monday onwards I have been raising a very important issue regarding the former DMK Minister's involvement.

माननीय अध्यक्ष : श्री तम्बिदुरई जी, मैं आपको भी एक बात कहना चाहूंगी, रोज-रोज एक ही इश्यू नहीं उठ सकता। It is not proper. You are doing it. No, I am sorry.

DR. M. THAMBIDURAI : No, I am telling you, Madam, today the newspapers carry news even on the involvement of former Prime Minister.

Yesterday I raised this issue but I am not satisfied. The Minister even replied. I am thankful to the Minister who had come forward to reply. But I am insisting on who the former DMK Ministers who are involved in this and a former Prime Minister also again involved in this. That is why, today the newspapers have published that the former Prime Minister's Office is involved in appointing the tainted judge, that is, Ashok Kumar. The Press has come out with this. Therefore, I want a reaction from the Government side. What action are they going to take to find out the truth? This is a very important issue. ...*(Interruptions)* This is the matter raised....*(Interruptions)* I am raising a serious issue. I have been raising it from Monday onwards. ...*(Interruptions)* Let the Government give some assurance. Let the Minister give some assurance whether they will look into this matter and find out what has happened. That is what I am interested. ...*(Interruptions)*

माननीय अध्यक्ष : श्री सौगत राय जी इसी विषय से एसोसिएट कर रहे हैं।

DR. M. THAMBIDURAI : The Press has written that the former Prime Minister is involved in this and the former Law Minister is also involved in the appointment of tainted judges in the Madras High Court. That is what I am raising....*(Interruptions)*

HON. SPEAKER: You have raised it.

...*(Interruptions)*

DR. M. THAMBIDURAI : You have shown the newspaper. I am also showing the newspaper....*(Interruptions)*

HON. SPEAKER: No, please. I am not allowing him. Please go to your seat. बार-बार ऐसा नहीं होता है। Please go to your seat.

...*(Interruptions)*

माननीय अध्यक्ष : एक बात आप लोग समझ लीजिए, जो भी बात आप लोग उठाना चाहते हैं, वह कहीं-कहीं दूर घटित घटना है। इसके लिए प्रीयर मेरे पास कोई नोटिस भी नहीं है।

â€¦*(व्यथान)*

माननीय अध्यक्ष : सुबह दस बजे आकर उन्होंने बताया कि हम कुछ मुद्दे उठाना चाहते हैं, मैंने इसकी अनुमति दी। उसके बाद जो भी हुआ है, कुछ श्री गीते जी ने बोला है, आपने नहीं सुना।

â€¦*(व्यथान)*

माननीय अध्यक्ष : मगर यह कोई चर्चा का विषय नहीं है। आई एम सॉरी। ऐसा नहीं होता है।

...*(Interruptions)*

SHRI MALLIKARJUN KHARGE : We are walking out....*(Interruptions)*

12.44 hrs

*At this stage, Shri Mallikarjun Kharge, Shri Jai Prakash Narayan Yadav,
Shri P. Karunakaran, Shri Tariq Anwar and some other hon. Members
left the House.*

विदेश मंत्री तथा प्रवासी भारतीय कार्य मंत्री (श्रीमती सुषमा स्वराज) : अध्यक्ष महोदया, माननीय सदस्यों ने ब्रिक्स के बारे में जानकारी लेनी चाही थी, मैं सड़ने जी से निवेदन करूंगी कि वे लोग वापस आ जाएं, इसके बाद मैं ब्रिक्स के बारे में जानकारी देने वाली हूँ, जो अभी प्रधान मंत्री जी की यात्रा हुई है। आपका वाक आउट हो गया, अब आप लोग वापस आ जाइए, क्योंकि मैं ब्रिक्स के बारे में जानकारी देने वाली हूँ। सड़ने जी, आप सभी लोगों के साथ, सभी साथियों के साथ सदन में वापस आ जाइए। मैं प्रधान मंत्री जी की ब्रिक्स यात्रा के बारे में जानकारी देने वाली हूँ। अब वापस आ जाएं।

SHRI M. VENKAIAH NAIDU: Madam Speaker, while walking out, they made certain unsavory remarks against the Government. The Government is nowhere involved in this incident at all. Nobody knows as to whether the incident is true or not. There has to be a proper inquiry. Then only the truth will come out. Let us not unnecessarily send wrong message to the country. It should not be allowed to raise passions also. My humble request is, let us find out the truth and then we can talk about it. The Government is nowhere involved in this.